

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 659
TO BE ANSWERED ON JULY 20, 2016
ASSESSMENT OF PERFORMANCE OF CORPORATIONS

No. 659 SHRI B. SENGUTTUVAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has assessed the performance of the various corporations of Tamil Nadu and taken into consideration their woeful performance in solid waste management, drinking water provision, nightmarish infrastructural inadequacies and lack of transparency etc.; and
- (b) If so, whether the Government proposes to constitute a core group consisting of experts, elected representatives etc. to see that the funds provided by the Government are properly applied to the projects and an inclusive development is targeted?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

(a): As the Urban Local Bodies (ULBs) are governed by State-specific laws and regulations, it is for the States to assess them on various parameters as determined by the respective States. However, as the Government of India supplements the State & ULB efforts in urban development through Central Assistance, certain reforms and assessments are made for accessing the funds under programmes such as Swachh Bharat Mission (SBM), Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Programme towards achieving the targets set under the programmes/missions. The Sanitation Rating is one such exercise under SBM.

(b): There is no such proposal.
